				-	nere for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
61. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	698370832	1	698370832	67.79		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	214542466	1	214542466	20.82		0		<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		<u>Annexure 5</u>
6	Operational creditors (Employees)	1	317098	0	0	0.00		0	317098	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	165249309	2	117314036	11.39		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00		0		<u>Annexure 9</u>
Total		5	1078479705	4	1030227334	100.00		47935273	317098	